

**Introduction of special Trains between
New Delhi and Guwhati**

**3609. SHRI MANIK REDDY :
DR. G. VIJAYARAMA RAO :**

Will the Minister of **TRANSPORT** be pleased to state :

(a) whether it is a fact that only two trains are now connecting New Delhi and Guwhati serving several states and areas which are always overcrowded;

(b) whether it is a fact that these trains also serve sensitive areas in the Northeast and cover border states;

(c) whether teaffic load on these trains has been determined and compared with other important trains of Metro areas;

(d) if so, the details thereof and corrective steps taken, proposed to ease traffic to Guwhati and other enroute stations and areas including Sikkim;

(e) whether special trains are proposed to be introduced to ease heavy load of traffic specially of armed forces; and

(f) whether Government also propose to speed up Assam Mail and Tinsukia Mail?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b) Yes, Sir.

(c) to (e) In order to provide more accommodation for passengers between the North East region and Delhi, the load of 155/156 Tinsukia Mail has been increased. Further, a leave Express of Military perpsonnel is now being run twice a month from 1.10.1985 between Gauwhati and New Delhi/Jammu Tawi.

(f) There is no scope to speed up these trains at present.

**Voluntary organisations for achieving
targets of family planning**

3610. SHRI S.M. BHATTAM : Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state :

(a) whether associating voluntary organisations is necessary for achieving the targets of Family Planning by the year 2000; and

(b) if so, steps initiated by Government in this direction.

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) The Government of India has already been providing financial assistance to Voluntary Organisations engaged in the Family Welfare Programme, either directly or through the State Goveanments, for running specified schemes relating to motivation and provision of services as well as for maintaining training facilities. Recently, a National Conference of Voluntary Organisations engaged not only in Health and Family Welfare activities but also in other social, welfare and developmental activities was held on 4th September 1985. In consultation with the various concerned Ministries/Departments and taking into consideration the deliberations of the Conference, various initiatives have been taken to step up voluntary action in other socio-economic fields with the Family Welfare Programme.

Goompas (Monasteries) in Sikkim

3611. SHRIMATI D.K. BHANDARI : Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state :

(a) whether Government are aware that there are very old Goompas (Monasteries) in Sikkim which treasure ancient manuscripts on Buddhism;

(b) if so how many such Goompas are there and what steps Government have taken to preserve them; and

(c) if not, whether Government propose to find out such Goompas?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA. ROH-ATGI) : (a) Yes, Sir.

(b) Sixty seven such monasteries have been identified so far.

The monasteries are under the Government of Sikkim which is responsible for preserving them.

(c) Does arise.

Abolition of Tungabhadra Board

3612. SHRI V. SOBHANADREESWARA RAO :
SHRI K. RAMACHANDRA REDDY :
SHRI M. SUBBA REDDY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Karnataka Government has sent a proposal to Union Government for abolition of Tungabhadra Board which was set up to ensure distribution of Tungabhadra waters to Karnataka and Andhra Pradesh;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b) Yes, Sir. The proposal seeks abolition of the Tungabhadra Board on the ground that its main function of construction of the common portion of the project has been completed and that maintenance of the canals on the right bank as well as the dam can be done by the State Government.

(c) The deficiencies in the functioning of the Board in accordance with its objectives and remedial measures to make it more effective are under identification.

An All India, Port Services

3613. SHRI YASHWANTRAO GADKAR PATIL : Will the Minister of TRANSPORT be pleased to state :

(a) whether National Shipping Board has suggested creation of an All India Port-Services; and

(b) if so, the decision taken thereon?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Various aspects connected with major ports, including their administrative and operational structure, inter-port transfer of man-power, etc. from part of the terms of reference of the Major Ports Reforms Committee appointed by Government in January, 1984. Government are awaiting the report of the Major Ports Reforms Committee before considering the matter further.

[*Translation*]

Proposal to ban construction of railway lines

3614. PROF. CHANDRA BHANU DEVI : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have decided to impose ban on construction of new railway lines due to financial difficulties; and

(b) if so, for how long?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No Sir. Fresh starts have, however, to be kept to the minimum in view of constraint of resources.

(b) Does not arise.

[*English*]

Vayudoot Services

3615. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Vayudoot services operating in different parts of the country are being run profitably; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b)